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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.431/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd. -Vs- BST Infratech Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs Manju Bhunia, A/c  
Mr Rajshree Kajuria, A/c  
Mrs Sonia Sharma

for the  
operational  
creditor

Sonia Sharma  
13/10/17

ORDER

Ld. Counsel for the petitioner has made a request that further time may be given for filing bank's certificate. Prayer is allowed. Bank's certificate may be filed within 15 days.

List on 07/11/2017.

sd

(Jinan K.R.)  
Member (J)

sd

(Vijai Pratap Singh)  
Member (J)